

manner. Accordingly, 40 locations have been included in the current LPG Marketing Plan 1992-94 for Andhra Pradesh.

### **Steel Plant in Kerala**

3731. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of STEEL be pleased to state:

(a) whether the Union Government have received any proposal from the Government of Kerala for issuance of Letter of Intent to the Private Sector for setting up of steel plants;

(b) if so, the details thereof; and

(c) the name of the Private Companies recommended by the State Government?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) to (c). No proposal has been received from Government of Kerala for issuance of Letter of Intent to the private sector for the setting up of steel plants. Approval of the Union Government for Industrial Licence is required only if the project is proposed to be located within 25 kms. from the periphery of the standard urban area limits of a city having a population of more than 10 lakhs according to the 1991 census.

### **Food Processing in Andhra Pradesh**

3732. SHRI G. GANGA REDDY: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the details of food processing projects cleared in 1993-94 for the State of Andhra Pradesh;

(b) the projected employment genera-

tion capacity of these projects in terms of man-days; and

(c) the export potential of these food processing projects?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI): (a) Nineteen proposals (11 for manufacture of Fruit & Vegetable Products, 5 for manufacture of beer, 2 for Consumer Industries and 1 for Fisheries Sector) have been cleared in 1993-94 for the State of Andhra Pradesh.

(b) In case of Fruits & Vegetables Processing Sector, the estimated direct employment in those units will be 1767 persons. For other units, the direct employment is expected to be about 650 persons.

(c) It is expected that export worth about Rs. 136.5 crores is likely over a period of 5 years in respect of Fruit & Vegetable products. For other units Export worth about Rs. 300 crores are also expected in five years.

### **Petrol and Diesel Outlets in Andhra Pradesh**

3733. SHRI DHARMABHIKSHAM: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the procedure adopted and the number of petrol and diesel outlets sanctioned during 1993-94 in Andhra Pradesh; and

(b) the number of outlets sanctioned without adopting the prescribed procedure?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) and (b). During 1993-94, oil